

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone.No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Jammu, the 23rd November, 2020

1
SO- 355 Whereas, on 23-5-2020 Police Pulwama received reliable information that the accused person namely Mohammad Yousuf Magray R/O Lassipora was working as OGW for the terrorist organizations active in the area and was instigating the local youth to join the terrorist ranks; and

2. Whereas, it was also learnt that the accused was providing logistic support to the terrorists and was involved in hatching conspiracy against the Union of India by committing subversive activities in the District of Pulwama; and

3. Whereas, a Case FIR No. 41/2020 U/S 13,18, 39 Unlawful Activities (Prevention) Act 1967, came to be registered in Police Station Litter and investigation was set into motion; and

4. Whereas, during the course of investigation the statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law, besides statement of material witnesses were also recorded under section 164 Cr.PC; and

5. Whereas, during the investigation the accused Mohammad Yousuf Magray was arrested and during investigation the accused disclosed that he was in close contact with an active terrorist namely Ishfaq Ahmad Itoo operating in the area; and

6. Whereas, during further course of investigation, it was revealed that two other persons namely Athar Mushtaq Khan S/O Mushtaq Ahmad Khan R/O Lassipora and Wajhat Mohi-u-din Mir S/O Gh. Mohi-u-din Mir R/O Lassipora were also working as OGWs for the said active HM terrorist Ishfaq Ahmad Itoo and they were ready to join the terrorist ranks; and

8. Whereas, during investigation it was also revealed that the three accused were providing logistic support to active terrorist Ishfaq Ahmad and information about the movement of security forces in the area; and

9. Whereas, the terrorist Ishfaq Ahmad Itoo has been eliminated in an encounter and accordingly his name has been dropped from the case; and

10. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has prima facie established involvement of the below mentioned accused persons for commission of offences punishable

under section as shown against each of Unlawful Activities (Prevention) Act, 1967:-

S.No	Name of the accused	Offence
1	Mohammad Yousuf Magray S/O Lt. Ab. Gani Magray R/O Lassipora	13,18,39 ULA (P) Act
2	Athar Mushtaq Khan S/O Mushtaq Ahmad Khan R/O Lassipora	
3	Wajhat Mohi-ud-din S/O Gh. Mohi-ud-din Mir R/O Lassipora	

11. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

12. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offences punishable under section 13,18,39 ULA (P) Act, in the case FIR No. 41/2020 of Police Station Litter.

By order of the Government of Jammu & Kashmir.

Sd/-

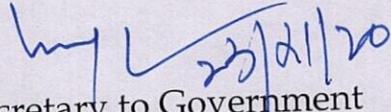
Principal Secretary to Government
Home Department.

No:-Home/Pros/184/S/2020

Dated: 23/11-2020

Copy to the:-

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith.
3. Secretary to Government, Department of Law, Justice & PA
4. Stock file.


Special Secretary to Government
Home Department.
